

HIGH COURT OF JAM MU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No.: 1463 of 2025/RG

Dated:- 01.05.2025

In pursuance of the Government of India, Ministry of Law and Justice, Department of Justice, (Appointments Division), New Delhi's Notification F.No. K.13021/05/2024-US.I dated 29th April 2025, Hon'ble Mr. Justice Sanjay Parihar and Hon'ble Mr. Justice Shahzad Azeem took oath of their respective offices as Judge of the High Court of Jammu & Kashmir and Ladakh, today on 1st May, 2025 at 03:00 PM.


(M.K Sharma) 01/05/2025

Registrar General (Officiating)

No. 23938-70/RG/GS

Dated: 01.05.2025

Copy of the above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Govt. of India , Ministry of Law and Justice (Department of Justice), New Delhi.
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____
.....for information.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Secretary Law, Department of Law and Justice, UT of Ladakh for information;
10. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
11. Member Secretary, J&K Legal Services Authority;
12. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
13. Director, J&K Judicial Academy, Jammu.
14. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu;
15. Registrar Computers, High Court of J&K and Ladakh, Jammu;
16. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
17. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
18. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh
19. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information
20. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
21. Director Finance, High Court of Jammu & Kashmir, Main Wing, Jammu;
22. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar, for information and necessary action.
..... for information and necessary action.
23. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official Website of the High Court.
24. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
25. Office file.


01/05/2025

Registrar General (Officiating)